

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

| S.NO. | Case Type | CASE NO. | YEAR | DISTRICT | PARTY NAME | VALUATION OF APPEAL | JUDGEMENT PASSED BY | LETTER NO./ DATE |
|-------|-----------|----------|------|----------|---|---------------------|---------------------|------------------|
| 1 | FAPL | 687 | 2015 | HAPUR | JAMSHED ALI VS MOHD. ASLAM | 10,00,000 | CIVIL JUDGE | 1486/09.05.16 |
| 2 | FAPL | 39 | 2015 | HAPUR | HARISH CHAND MITTAL VS NAGARPALIKA PARISHAD PILKHUWA HAPUR AND OTHERS | 7,26,325 | CIVIL JUDGE | 1487/09.05.16 |
| 3 | FAPL | 226 | 2011 | HAPUR | NAGARPALIKA PARISHAD PILKHUWA VS GOPI SINGH | 10,00,000 | CIVIL JUDGE | 1488/09.05.16 |
| 4 | FAPL | 40 | 2015 | HAPUR | VISHAL MITTAL VS NAGARPALIKA PARISHAD PILKHUWA AND OTHERS | 4,86,037 | CIVIL JUDGE | 1489/09.05.16 |
| 5 | FAPL | 612 | 2015 | HAPUR | LAUTIRAM VS VISHAMBHAR | 9,38,000 | CIVIL JUDGE | 1490/09.05.16 |
| 6 | FAPL | 771 | 2014 | HAPUR | UNION OF INDIA THROUGH THE G.M.N.R VS SMT.HARNANDI DEVI AND OTHERS | 5,01,000 | CIVIL JUDGE | 1491/09.05.16 |
| 7 | FAPL | 544 | 1998 | HAPUR | U.P STATE ELECTRICITY BOARD AND OTHERS VS FOOD CORPORATION OF INDIA | 18,61,705.33 | CIVIL JUDGE | 1492/09.05.16 |
| 8 | FAPL | 601 | 2015 | HAPUR | MOHD. ASLAM VS JAMSHED ALI | 15,00,000 | CIVIL JUDGE | 1493/09.05.16 |
| 9 | FAPL | 604 | 2008 | HAPUR | SINGHAL WOOD INDUSTRIES VS STATE FINANCIAL CORPORATION AND OTHERS | 10,00,000 | CIVIL JUDGE | 1494/09.05.16 |
| 10 | FAPL | 590 | 2015 | HAPUR | DEVENDRA KUMAR AND OTHERS VS KALI CHARAN | 13,97,000 | CIVIL JUDGE | 1495/09.05.16 |
| 11 | FAPL | 611 | 2003 | HAPUR | NAGAR MAHAPALIKA PARISHAD VS SOHAN VEER SINGH AND OTHERS | 7,00,000 | CIVIL JUDGE | 1496/09.05.16 |